



\$~24 to 37 (2020)

* IN THE HIGH COURT OF DELHI AT NEW DELHI

W.P.(C) 7982/2013, CM APPL, 18654/2015 & CM APPL, 300/2016 +9X MEDIA PVT. LTD. & ORS.

..... Petitioners

Through Mr. Kunal Tandon with Mr. Kumar Shashank, Advocates.

versus

TELECOM REGULATORY AUTHORITY OF INDIA

..... Respondent

Ms.Shweta Sharma, Mr.Diggaj Through Pathak and Mr.Naved Ahmed, Advocates Ms. Payal Kakra and Mr. Sameer, Advocates for Discovery Communication India. Ms.Naomi Chandra and Mr.Abhishek Malhotra, Advocates for intervenor (IBF)

25 +

W.P.(C) 7983/2013

B4U BROADBAND (INDIA) PVT. LTD. & ORS. Petitioners Mr. Kunal Tandon with Mr. Kumar Through Shashank, Advocates.

versus

TELECOM REGULATORY AUTHORITY OF INDIA

..... Respondent

Through	n Ms.Shweta Sharma, Mr.Diggaj
	Pathak and Mr.Naved Ahmed,
	Advocates
	Mr. Vikram Jetly, CGSC with
	Mr. Shreya Jetly, Advocate for
	respondent No.2.

26 +

W.P.(C) 7984/2013

TV VISION LIMITED & ORS. Petitioners Mr. Kunal Tandon with Mr. Kumar Through Shashank, Advocates.

versus

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	TELECOM REGULATORY AUTHORITY OF INDIA		
	Through	Respondent Ms.Shweta Sharma, Mr.Diggaj Pathak and Mr.Naved Ahmed, Advocates	
27 +	W.P.(C) 7985/2013		
	SUN TV NETWORKS LIMITED Petitioner		
	Through:	Ms.Naomi Chandra and Mr.Abhishek Malhotra, Advocates	
	versus		
TELECOM REGULATORY AUTHORITY OF INDIA			
	Through	Respondent Ms.Shweta Sharma, Mr.Diggaj Pathak and Mr.Naved Ahmed, Advocates	
28 +	W.P.(C) 7987/2013		
	E 24 GLAMORU LIMITED Through:	Petitioner Ms.Naomi Chandra and Mr.Abhishek Malhotra, Advocates	
	versus		
	TELECOM REGULATORY AUTHORITY OF INDIA		
	Through	Respondent Ms.Shweta Sharma, Mr.Diggaj Pathak and Mr.Naved Ahmed, Advocates	
29			
+	W.P.(C) 7988/2013		

PIONEER CHANNEL FACTORY PVT. LTD Petitioner Through Mr. Kunal Tandon with Mr. Kumar Shashank, Advocates.

versus

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TELECOM REGULATORY AUTHORITY OF INDIA

..... Respondent

Through Ms.Shweta Sharma, Mr.Diggaj Pathak and Mr.Naved Ahmed, Advocates

30 +

W.P.(C) 276/2014 & CM APPL. 5897/2014

SARTHAK ENTERTAINMENT PVT. LTD. Petitioner Through: None.

versus

TELECOM REGULATROY AUTHORITY OF INDIA

..... Respondent

Through Ms.Shweta Sharma, Mr.Diggaj Pathak and Mr.Naved Ahmed, Advocates

31 +

W.P.(C) 312/2014 KALAIGNAR TV PVT. LTD. Petitioner Through: None.

versus

TELECOM REGULATORY AUTHORITY OF INDIA

..... Respondent

Through Ms.Shweta Sharma, Mr.Diggaj Pathak and Mr.Naved Ahmed, Advocate

32

+ W.P.(C) 724/2014 EENADU TELEVISION PRIVATE LIMITED Petitioner Through: None.

versus

TELECOM REGULATORY AUTHORITY OF INDIA AND ANR.

..... Respondents

Through

Ms.Shweta Sharma, Mr.Diggaj Pathak and Mr.Naved Ahmed, Advocates

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33

+ W.P.(C) 739/2014

RAJ TELEVISION PRIVATE LIMITED Petitioner Through Mr. Maanav Kumar with Mr. Ranjeet Singh Sandhu and Mr. Siddharth Chopra, Advocates.

versus

TELECOM REGULATORY AUTHORITY OF INDIA & ANR Respondents Through Ms.Shweta Sharma, Mr.Diggaj Pathak and Mr.Naved Ahmed, Advocates Mr. Vikram Jetly, CGSC with Mr. Shreya Jetly, Advocate for respondent No.2.

34

+ W.P.(C) 1150/2014 & CM APPL. 2408/2014

M/S. MAA TELEVISION NETWORK LIMITED Petitioner Through: None.

versus

TELECOM REGULATORY AUTHORITY OF INDIA

..... Respondent

Through Ms.Shweta Sharma, Mr.Diggaj Pathak and Mr.Naved Ahmed, Advocates

35

+ W.P.(C) 2944/2014

MEDIAWATCH - INDIA (A REGISTERED SOCIETY)

..... Petitioner

Through: None.

versus

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TELECOM REGULATORY AUTHORITY OF INDIA (TRAI)

..... Respondent

Through Ms.Shweta Sharma, Mr.Diggaj Pathak and Mr.Naved Ahmed, Advocates

36

+ W.P.(C) 3804/2014 & CM APPL. 7659/2014

M/S. NDTV LIFESTYLE LIMITED AND ANR. Petitioners Through None.

versus

TELECOM REGULATORY AUTHORITY OF INDIA

..... Respondent

Through Ms.Shweta Sharma, Mr.Diggaj Pathak and Mr.Naved Ahmed, Advocates

37

+ W.P.(C) 6602/2014

ODISHA TELEVISION LIMITED Petitioner Through: None.

versus

TELECOM REGULATORY AUTHORITY OF INDIA

..... Respondent

Through Mr.Vinod Diwakar, CGSC with Mr.Olson Nair, Adv. for UOI. Ms.Shweta Sharma, Mr.Diggaj Pathak and Mr.Naved Ahmed, Advocates

CORAM: HON'BLE MR. JUSTICE MANMOHAN HON'BLE MR. JUSTICE DINESH KUMAR SHARMA





<u>ORDER</u> 31.03.2022

List on 25th May, 2022 along with connected matters. Registry is also directed to list W.P.(C) 544/2014 on the said date.

MANMOHAN, J

DINESH KUMAR SHARMA, J

MARCH 31, 2022 rb

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